NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 97/NCLT/AHM/2017 c.w. CA(CAA) No. 48/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Mahadev Infrastructure Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SANGREETA PAHWA
WITH
RITU SHAH

ADV.

APPLICANT

+'t

2. FOR THAKKAR AND BAHWA

<u>ORDER</u>

Learned Advocate Mrs. Sangeeta Pahwa present for Petitioner. None present for Regional Director and Official Liquidator.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

No objector present.

At request of Learned Counsel for Petitioner for filing reply affidavit.

List the matter on 10.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of September, 2017.